

From,

Atul Srivastava, HJS
Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 641/Admin. (Services)/2019 Dated: Allahabad: December 04, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTRI/2306 dated 29th November, 2019 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedules of Management Development Programme /Capacity Building Programme which are going to be held from **09.12.2019 to 13.12.2019** and **16.12.2019 to 20.12.2019** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed lists 'A' and 'B' for the above mentioned training programme scheduled from 09.12.2019 to 13.12.2019 and 16.12.2019 to 20.12.2019 respectively, at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

No. 641(i)/Admin. (Services)/2019 Dated: December 04, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. **Sushri Kurnika Awadh**, Registrar, Land Aqvi,Rehab & Resettlement Auth., Gautambuddha Nagar, **Shri Deependra Kumar Gupta**, Registrar, Land Aqvi,Rehab & Resettlement Auth., Allahabad and **Shri Arun Kumar**, Registrar, Land Aqvi,Rehab & Resettlement Auth., Basti with the request to attend the aforesaid training at IIPA, New Delhi as per their respective schedules.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management For Judicial Officers

Duration: 09.12.2019 to 13.12.2019

Sl. No.	I.D.	Batch	DOB	Name Sri/Smt./Ms	Designation	Place of Posting
1	5916	1997	12.08.1961	DINESH KUMAR-I	Spl. J. (SC/ST, Pev.of Atroci Act)	Chitrakoot
2	5917	1997	03.03.1969	ARVIND KUMAR-II	Addl. District & Sessions Judge	Anoopshahar-Bulandshahar
3	5918	1997	03.03.1962	DAYA RAM-V	Addl. Principal Judge, Family Court	Ballia
4	1480	1997	18.09.1962	PAWAN KUMAR TIWARI	Spl. J. (SC/ST, Pev.of Atroci Act)	Gorakhpur
5	5922	1999	01.01.1972	SUNIL KUMAR SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Basti
6	5965	1999	24.05.1969	ALOK PANDEY	Addl. District & Sessions Judge	Firozabad
7	5966	1999	10.05.1969	MANOJ KUMAR AGARWAL	Principal Judge, Family Court	Lalitpur
8	5967	1999	03.07.1971	KSHITIJ KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Shahjahanpur
9	5968	1999	21.12.1968	ARUN KUMAR MALL	Addl. District & Sessions Judge	Rai Bareli
10	5969	1999	01.10.1966	PRAMOD KUMAR-III	Addl. Principal Judge, Family Court	Aligarh
11	5923	1999	22.01.1970	ANIL KUMAR SINGH-I	Addl. District & Sessions Judge	Aligarh
12	1660	2006	01.02.1984	SMT. CHHAYA SHARMA	Civil Judge (Senior Div.)	Mathura
13	1661	2006	15.11.1983	KAMALESH KUMAR MAURYA	Chief Judicial Magistrate	Etawah
14	1720	2006	16.02.1975	SMT. JYOTI SINGH	Addl. Chief Judicial Magistrate	Barabanki
15	1721	2006	14.11.1983	KHUSHTER DANISH	Civil Judge (Senior Div.)	Baghpat
16	1610	2006	21.01.1972	SURENDRA SINGH-III	Judge Small Causes Court	Sitapur
17	1698	2006	29.11.1983	SMT. TARANNUM KHAN	Civil Judge (Senior Div.)	Mainpuri
18	1662	2006	07.07.1975	SMT. SEEMA VERMA	Judge Small Causes Court	Aligarh
19	1699	2006	15.05.1980	KUSH KUMAR	Civil Judge (Senior Div.)	Agra
20	1663	2006	01.03.1979	RAJEEV KUMAR SINGH	Civil Judge (Senior Div.)	Budaun
21	1664	2006	16.05.1983	GHANENDRA KUMAR	Addl. Chief Judicial Magistrate	Meerut
22	1700	2006	27.07.1976	SMT. SUNEETA SHARMA	Civil Judge (Senior Div.)	Hamirpur
23	2298	2015	27.11.1987	SUSHRI SNEHA	Civil Judge (Junior Div.)	Jaunpur
24	2299	2015	13.07.1991	SUSHRI SHITAL PRIYADARSHI	Nyayadhikari, Gram Nyayalaya	Gola-Gorakhpur
25	2300	2015	20.10.1989	SUSHRI KURNIKA AWADH	Registrar, LandAqui,Rehab&ResettlementAuth.	Gautambuddha Nagar
26	2301	2015	10.07.1984	SUSHRI ANUPAM SINGH	Civil Judge (Junior Div.)	Bisalpur-Pilibhit
27	2302	2015	05.08.1990	SMT. RANJANA SAROJ	Judicial Magistrate	Allahabad
28	2303	2015	24.08.1992	ANUBHAV KATIYAR	Civil Judge (Junior Div.)	Mahroni-Lalitpur
29	2304	2015	12.05.1984	RAM GOPAL YADAV	Civil Judge (Junior Div.)	Ghatampur-Ramabai Nagar
30	2305	2015	04.05.1984	DEEPENDRA KUMAR GUPTA	Registrar, LandAqui,Rehab&ResettlementAuth.	Allahabad
31	2306	2015	07.01.1987	ALOK YADAV	Addl. Civil Judge (Junior Div.)	Bhadohi at Gyanpur
32	2307	2015	27.01.1988	SUSHRI SMRITI CHAURASIA	Civil Judge (Junior Div.)	Unnao
33	2308	2015	14.11.1993	SUSHRI NEELAM SAROJ	Civil Judge (Junior Div.)	Sultanpur
34	2310	2015	10.08.1988	DEVENDRA PRATAP SINGH	Judicial Magistrate	Faizabad
35	2311	2015	24.09.1993	SUSHRI MONA SINGH	Civil Judge (Junior Div.)	Mirzapur
36	2314	2015	30.10.1983	VIVEK KUMAR	Civil Judge (Junior Div.)	Dumariaganj-Siddharth Nagar
37	2315	2015	09.04.1986	SUMIT KUMAR	Civil Judge (Junior Div.)	Mau- Chitrakoot
38	2316	2015	23.07.1991	VINEET KUMAR YADAV	Civil Judge (Jr.Div.)/J.M.	Lalganj Ajhara-Pratapgarh
39	2317	2015	16.07.1983	SMT. PARTIBHA	Civil Judge (Junior Div.)	Muzaffar Nagar
40	2319	2015	25.12.1991	SUSHRI NITISHA SINGH	Addl. Civil Judge (Junior Div.)	Lucknow

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management For Judicial Officers

Duration: 16.12.2019 to 20.12.2019

No.	I.D.	Batch	DOB	Name Sri/Smt./Ms	Designation	Place of Posting
1.	5970	1999	01.08.1967	INTAKHAB ALAM	Addl. District & Sessions Judge	Moradabad
2.	5924	1999	30.09.1969	AJAY KUMAR TRIPATHI-II	Addl. Principal Judge, Family Court	Pratapgarh
3.	2162	DHJS-2014	26.11.1979	KUNAL VEPA	Addl. District & Sessions Judge	Unnao
4.	5770	1990	06.02.1967	SHAM KUMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Lakhimpur Kheri
5.	5925	1999	15.09.1962	MAHESH KUMAR KUSHWAHA	Addl. District & Sessions Judge	Agra
6.	6009	1999	04.11.1972	SUNIL KUMAR VERMA	Spl. Judge (E.C. Act)	Bareilly
7.	5927	1999	11.04.1967	ASHOK KUMAR SINGH YADAV	Principal Judge, Family Court	Varanasi
8.	2163	DHJS-2014	15.08.1979	KRISHNA SWAROOP DHAR DWIVEDI	Spl. J. (SC/ST, Pev.of Atroci Act)	Ballia
9.	5972	1999	06.01.1970	PANKAJ MISRA	Spl. Judge (E.C. Act)	Meerut
10.	2164	DHJS-2014	10.01.1977	SMT. MACHALA AGARWAL	Addl. District & Sessions Judge	Budaun
11.	6018	1999	21.03.1967	SATYA DEO GUPTA	Addl. District & Sessions Judge	Bareilly
12.	1665	2006	07.09.1968	RAGHUVIR SINGH RATHORE	Civil Judge (Senior Div.)	Etawah
13.	1701	2006	15.07.1979	RAKESH	Civil Judge (Senior Div.)	Varanasi
14.	1744	2006	18.04.1976	SMT. MEERA GOTHALWAL	Chief Judicial Magistrate	Lucknow
15.	1666	2006	01.05.1981	RAJMANGAL SINGH YADAV	Chief Judicial Magistrate	Shamli at Kairana
16.	1613	2006	24.02.1976	SMT. PRITI SINGH-II	Special C.J.M.	Agra
17.	1702	2006	01.06.1977	NAND KUMAR	Secretary, District Legal Services Authority	Barabanki
18.	1667	2006	01.09.1975	SMT. KARUNA SINGH	Chief Judicial Magistrate	Aligarh
19.	1668	2006	01.01.1982	SURENDRA PRATAP YADAV	Special C.J.M.	Varanasi
20.	1614	2006	01.01.1976	RAKESH SINGH	Civil Judge (Senior Div.)	Bijnor
21.	1615	2006	27.12.1980	SMT. CHIR KUMARITVA	Chief Judicial Magistrate	Pilibhit
22.	1671	2006	05.08.1981	SMT. RITU NAGAR	Civil Judge (Senior Div.)	Aligarh
23.	2286	2015	04.03.1988	PRASHANT MISHRA	Civil Judge (Junior Div.)	Sonbhadra- Duddhi
24.	2276	2015	05.12.1986	ANUJ KUMAR THAKUR	Judicial Magistrate	Ballia
25.	2320	2015	11.08.1993	VIRENDRA KUMAR	Civil Judge (Junior Div.)	Kayamganj- Farukhabad
26.	2321	2015	01.06.1978	MOHD SAJID	Civil Judge (Junior Div.)	Haidergarh-Barabanki
27.	2322	2015	05.03.1985	AMIT KUMAR	Addl. Civil Judge (Junior Div.)	Mohammadabad- Ghazipur
28.	2323	2015	21.05.1985	SMT. SMITA GOSWAMI	Civil Judge (Junior Div.)	Garhmukteshwar- Hapur
29.	2324	2015	12.06.1983	DANVIR SINGH	Civil Judge (Junior Div.)	Kalpi-Jalaun at Orai
30.	2326	2015	13.08.1986	SUSHRI ANJALI RANI	Civil Judge (Junior Div.)	Hasanpur-Amroha
31.	2327	2015	02.05.1984	SATYENDRA KUMAR CHAUDHARY	Nyayadhikari, Gram Nyayalaya	Sidhauli-Sitapur
32.	2330	2015	05.07.1988	NYAYDHISH PANKAJ	Judicial Magistrate	Mau
33.	2331	2015	15.12.1989	GYANENDRA KUMAR	Metropolitan Magistrate	Kanpur Nagar
34.	2332	2015	29.04.1991	SUSHRI SHAHNAZ ANSARI	Civil Judge (Junior Div.)	Faridpur-Bareilly
35.	2334	2015	14.12.1983	SUSHRI SADHANA GIRI	Addl. Civil Judge (Junior Div.)	Faizabad
36.	2335	2015	10.01.1990	PRAVEEN KUMAR	Civil Judge (Junior Div.)	Chitrakoot
37.	2336	2015	03.05.1978	BALRAM DAS	Civil Judge (Junior Div.)	Azamgarh
38.	2337	2015	08.08.1981	RANJEET KUMAR VERMA	Civil Judge (Junior Div.)	Jalalabad- Shahjahanpur
39.	2338	2015	17.01.1985	SMT. PRIYANKA RANI	Civil Judge (Junior Div.)	Khurja-Bulandshahar
40.	2339	2015	01.04.1987	ARUN KUMAR	Registrar, LandAqui, Rehab&ResettlementAuth.	Basti